

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Noslar International Limited Date of Commencement of Liquidation: 28-02-2020; List of Stakeholders as on Date: 02-02-2022; Name of IP: Mr. Sajeve Bhushan Deora; Process Number: 1; Last 5 digit of registration number: 10581

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | 936928 | | | | NA |
| 2 | Liquidation costs incurred till date | | | | 5162778.28 | | | | NA |
| 3 | Secured financial creditors | 4 | 387685143 | 4 | 386138996 | | 1546146 | | Annexure 3 |
| 4 | Unsecured financial creditors | 0 | | | | | | 0 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 157 | 9882920 | 157 | 9468225 | | 414695 | | Annexure 5 |
| 6 | Operational creditors (Employees) | 191 | 12443460 | 191 | 8794185 | | 3298633 | | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 6 | 84722452 | 6 | 20749067 | | 39605399 | 23525625 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 41 | 22247369 | 41 | 17913523 | | 4333846 | | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 9 | 44500480 | 9 | 44500480 | | | | Annexure 9 |
| Total | | 408 | 561481824 | 408 | 493664182.28 | | 49198719 | 23525625 | |